From

District & Sessions Judge (HQs),
Delhi.

To

The Registrar General,
High Court of Delhi,
New Delhi.

No. F.5(5)Spl.MM/2018/ 2054 Dated, Delhi the 13 SEP 2018

Sub: Appointment of Special Metropolitan Magistrates/Special Municipal Magistrates (Littering).

Sir,

With reference to letter No. 4084/DHC/Gaz-II/G-8/SPL.MM/2018 dated 12.09.2018 and in continuation of this office letter No.F.5(5)/Spl.MM/2018/2046 dated 13.09.2018, on the subject cited above, it is informed that Shri Mani Kant Chaudhary, Special Metropolitan Magistrates has appeared before the undersigned and he has been administered the requisite Oath of allegiance to the Constitution of India.

His Oath of allegiance to the Constitution of India, alongwith Joining report is enclosed herewith.

Yours faithfully,

14/9/18

(Vimal Kumar Yadav)
Officiating District & Sessions Judge (HQs)
Delhi.

Encl. As above

No. F.5(5)/Spl. MM/2018/ 63276-288 Dated, Delhi the 13 SEP 2018

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3. The Accounts Officer, Accounts Branch, Central,Tis Hazari Courts, Delhi .
4. The Commissioner, North Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
5. The Commissioner, South Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
6. The Commissioner, East Delhi Municipal Corporation, Patpar Ganj Industrial Area, Delhi.
7. The Chairperson, NDMC, Palika Kendra, New Delhi.

14/9/18

Officiating District & Sessions Judge (HQs)
Delhi